Name of the Corporate Debtor MBS Impex Private Limited

Date of Commencement of Liquidation

01.03.2022

Updated List of stakeholders

as on 11.07.2022

List of Secured Financial Creditors

Amount in Rs.

	List of Secured Financial Creditors								Amount in Rs.							
	Details of Claim Received Details of Claim admitted														1	
S.No	Name of Creditor	Date of Receipt	Amount Claimed	Amount of Cliam Admitted	Nature of Claim	Amount covered by Security interest	Relinquishm ent of Security Interest (YES/No)	Details of Security Interest	Amo unt cover ed by Guar antee		Amun t of Conti ngent claim	Amou nt of any mutu al dues that may be set- off	Amoun t of Claim rejecte d	Amount of Claim under verification	Remarks if any	
1	ICICI Bank Limited	31-Mar-22	512620228	512620228	Security interest	As per Claim Form	Yes	Relinquished Security Interest on paripassu charge on current assets of the Corporate Debtor	-	-	-	-	-	_	Personal	
							No	Not Relinquished Security Interest on exclusive charge on land admeasuring 5.00 Acres in survey no 65/2 part of toal land admeasuring 24.27 Acres in survey No 65/2 and 65/3 situated at Khanapur village, Rajendra Nagar Mandal, Ranga reddy District of the MBS Impex Pvt Ltd							Guarantees of Mr. Prakash Chand Gupta, Mr. Sukesh Gupta and Mrs. Neetu Gupta and Mr. Anurag Gupta	
2	Axis Bank Limited	31-Mar-22	8670705590	8670705590	Security interest	As per Claim Form	Yes	Relinquished Security Interest on paripassu charge on current assets of the Corporate Debtor	_	-	-	-	-	-	Mortgage on third party property and	
							No	Not Relinquished Security Interest on exclusive charge on land admeasuring 5.00 Acres together with building and stuctures if any sittuated at Maktha Mahaboobept standing in the name of the MBS Impex Pvt Ltd							property property property property personal guarantee of Directors and owners of morgaged property	
3	Invent Assets Sucuritisation & Reconstruction Private Limited (Acting in capacity as a trustee of Invent /1415/S12 Trust)	24-Mar-22	7884931589	7884931589	Security interest	As per Claim Form	No No	7.13 Acres of open land in plot No 172/4, 172/3 in Survey No 172 part Hydernagar village Balanagar Mandal RR District 3.00 Acres of open land in plot No 172/4 part Hydernagar village Balanagar Mandal RR District	-	-	-	-	-	-	Indian Bank Assignment Agreement date 30.07.2014	
	Invent Assets Sucuritisation & Reconstruction Private Limited (Acting in capacity as a trustee of Invent /1415/S17 Trust)	24-Mar-22	5466203415	5466203415	Security Interest		No	Primary: Stocks & Receivbles Equated mortgage of open land located in						-	State Bank of Hyderabad assignment agreement date 12.12.2014 Personal Guarantee of Sukesh Gupta, Mr. Anurag gupta & smt neetu gupta Corporate	
							No	Hydernagar & Makta Mahaboobpet village of RR district							Guarantee of Aashi Realtors	

RARE Asset Reconstruction Limited	09-Mar-22	18554795030	18554795030	Corporate Guarantee extended to secure the loans sanctioned to MBS Jewellers Pvt Ltd	As per Claim Form	NA	Nil	-	-	-	,	-	-	Assignment Agreement date 23.03.2017 with UBI Raytheon Trust ARC 003 Trust, though the claim amount admitted, being Corporate Guaratnee, seek directions from NCLT
						NA	Nil							Assignment Agreement date 30.06.2017 with IOB RARE ARC 009 Trust
State Bank of India	24-Mar-22	169608963	169608963	Cash Credit - Rs.14.00 crores Bank Guarantee - Rs. 25.00 crores	As per Claim Form	No	Hypothecation of all current Assets including stocks of raw materials, stores, stock in process, finished goods and receivables domestic and export on other pari passu basis other lending bankers	-	-	-	-	-	-	NA
							Equitable Mortgage of Commercial property bungalow no 109 New No 1-7-252 to 254, oxford street SD Road, Secunderabad admeasuring 2250 Sq yards	-	-	-	-	-	_	
Punjab National Bank	31-May-22	252501527	252501527	Term Loan	As per claim Form	No	Eclusive Charge on lease rentals being received on Home Town Property located at D No 6-3-676, 6-3-676/A/1A&B situated at pujagutta, Hyderabad by excrowing lease rentals as per tripartiate agreements 28.10.10 executed between lessor Ashi realtors, lessee M/s Pantaloon retail Ltd, Bank Punjab National Bank						-	collateral security as per the claim form
														Personal Guarantees of Mr. Sukesh Gupta and Mrs. Neetu Gupta and Aashi ply wood Industry, MBS Impex Pvt Ltd, Inn track controls pvt Itd
		41511366342	41511366342										-	